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## Declaration of Assets and Liabilities

I, DHARMENDER, son/daughter/wife of AJAY KUMAR VERNA aged. 33 years, belonging to BIMAR VOHAN ABILA service and presently working as OFFIEE ATTENDENT COARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

19/2/25

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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1 5	P.	Description	Self	WITH						
N	lo.	- American Control of the Control of	Self	Spouse Name (S	Dependa Name	nt-1	Dependant	-2	Depens	dant-3
1	1)	Cash	12000		189100		Nama		Etc. N	事所を
(1	1)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12000			Section 1		The state of the s		
(811		Bonds, Debentures and Shares in companies						Charles of the Control of the Contro		
(IV)		Other financial Institutions, NSS, Postal Savings, LIC Policies, etc		_				CALL STATE OF THE		
(v)	10	fotor Vehicles details of nake, etc.)		_			-			
(vi)	W	ewellery (give etails of eight and alue)		10 Gram STLVER 40CRAH						
(vii)	SU	ther assets, ich as values claims / erests	-		-		-		1	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.



## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Br No	h.	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		11000	TEMPLA CO	Name	Etc, Name
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	4.1200				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2011	320			
/)	Others (such as Interest in property)	-	_			~

I give herein below the details of my fiabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a		
(a)	(i) Loans from Banks	SBT RANK	10000		
	(ii) Loans from financial institutions	- January	33000/-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water	1000			
	(c) dues to departments dealing with supply of electricity				

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	GBFPK6080L	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	ALIA CHESTA	
	(III) Sales Tax [Only in case of proprietary business]		
	(N) Property Tax		

## Personal Detail GPF/CPF/PRAN NO.

110195365416 Gender Date of Birth 2 (DD/MM/YYYY) Class/Group (A/8/C) Cadre OFFICE ATTENDANT GARDENER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.)

Home District GHAZIPUR

I hereby declare that the above details are true to the best of my knowledge and bellef.

Name of Employee: DHARMENDRA

Designation: EXTICE ATTENDANT GTARDENER

Department CARETAKER SECTION

Mote:

Place PATNA

Date: 13/02/2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.